

IN THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik today, the 15th July, 2026.

COURT NO - III (OLD BUILDING)

THE HON'BLE MR. JUSTICE R.K.PATTANAIAK

FOR ORDERS

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| 1) ABLAPL/7659/2021
(IA no.1245/26 is at fl.P for modification of order. A disp. of case.)MENTION ADVOCATE FOR PETITIONER NOS-6 & 7:
M/S. KARUNAKAR
GAYA,S.PRASAD DASH,
S.N.GAYA | SK. ASHIKUR REHEMAN
Vs | DIBYA JYOTI SAHOO
A.PATTNAIK, S.SWAIN |
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| 2) ABLAPL/728/2026
(I.A. No - 867 of 2026 fro extension of time is at Flag-K . A disp. of case.) MENTION | STATE OF ODISHA
SANJAYA PARIDA
Vs | RAJENDRA KUMAR SAHU |
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| 3) ABLAPL/1316/2026
(I) I.A. No - 1252/2026 is at flag "L" for correction/modification of order. copy served.A disp. of case.)MENTION | STATE OF ODISHA
KRUPASINDHU MUDULI
Vs | BIKRAM SENAPATI
S.N.MAHAPATRA |
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| 4) ABLAPL/1441/2026
(I.A. No- 1251 of 2026 for modification of orders is at Flag- K .
(ii) Additional documents filed on dated 23.03.2026 is at Flag-V . A disp. of case .) MENTION | UNION OF INDIA
SURENDRA @ PURENDRA NAIK
Vs | SANTOSH KUMAR DWIVEDY
SARADA PRASAD DASH
K.GAYA, S.K.DASH |
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| 5) ABLAPL/6929/2026
(IA No. 1254/2026 is filed for extension of time is at flag-'K'. A disp. of case.) MENTION | STATE OF ODISHA
RABINDRA KUMAR PRADHAN
Vs | AMITAV TRIPATHY
A.K.BEHERA |

STATE OF ODISHA

THE HIGH COURT OF ORISSA
CUTTACK
15.07.2026

BY ORDER,

SD/ SHIBASISH GIRI
DY.REGISTRAR (JUDL.)